October, 1961 is that it is not necessary specifically to exclude banking from the purview of the Bonus Commission, and no change in the terms of reference of the commission was necessary. All are covered.

श्री सरजू पाण्डेय: मैं यह जानना चाःता हूं कि यह बोनस कमीशन प्राइवेट सैक्टर में काम करने वाले लेवरर्स के बारे में विचार करेगा या नहीं?

भी र० कि० मालवीय : जी, हां।

पाकिस्तानियों द्वारा सीमा पर हमलें

श्री प्रकाश वीर शास्त्री:
श्री नि० रं० लास्कर:
श्री गुलशन:
श्री बूटा सिंह:
श्रीमती ज्योत्सना चंदा:
श्री प्र० चं० बरुग्रा:
श्रीमती रेणु चक्रवर्ती:
श्री बड़े:
श्री राम चन्न्न उलाका:
श्री खुलेश्वर मीना:
श्री श्रोकार लाल बेरवा:

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या गत तीन महीनों में भारतीय सीमा पर पाकिस्तान की श्रोर से कुछ श्रौर हमले हुए;
- (ख) इन हमलों के परिणामस्वरूप यदि कोई धन जन की हानि हुई है तो कितनी; स्रोर
- (ग) क्या पाकिस्तान सरकार को इस संबंध में कुछ विरोध-पन्न भ्रादि भी भेजे गये ?

वैदेशिक कार्य मंत्रालय में उपमंत्री (श्री दिनेश सिंह): (क) जी हां।

- (ख) जून, जुलाई और अगस्त १६६३ में जो घटनायें हुई थीं उन के बारे में सूचना इकट्ठी की जा रही है और जितनी जल्दी हो सकेगा सदन की मेज पर रख दी जायेगी।
- (ग) भारत श्रीर पाकिस्तान की सरकारों के बीच जो समझौता हुआ है उस के श्रनुसार भारत-पाकिस्तान की सीमा पर जो घटनायें होती हैं उन पर पहले राज्य सरकारें हो विचार करती हैं। इस तर की सभी घटनाश्रों का विरोध जिला श्रधिकारियों। राज्य सरकार के स्तर पर किया जाता है। गम्भीर घटनाश्रों के बारे में भारत सरकार के जिरये राजनियक स्तर पर भी कार्यवाही की जाती है।
 - [(a) Yes, Sir.
- (b) The information regarding the incidents that occurred during the months of June, July and August 1963 is being collected and will be placed on the Table of the House, as soon as possible.
- (c) According to agreement between the Governments of India and Pakistan, incidents on the Indo-Pakistan borders are dealt with by the State Governments in the first instance. Protest in respect of all such incidents are lodged at the District Officers/State Government level. In the case of serious incidents action is also taken at diplomatic level, through the Government of India.]

श्री प्रकाश बीर शास्त्री: श्रीमान्, क्या मैं यह जान सकता हूं कि पाकिस्तान और चीन का जो नया समझौता हुआ है उस के पश्चात् इस प्रकार की घटनाओं में कुछ वृद्धि हुई है ? यदि हां, तो क्या सीमा पुलिस के अतिरिक्त सेनाओं को भी इन घटनाओं की रोकथाम के लिये कुछ अधिकार दिये गये हैं ?

श्री दिनेश सिंह: यह तो कहना मुश्किल है कि चीन के साथ पाकिस्तान का जो समझौता हुग्रा है उस के बाद ये घटनायें घटी हैं। ये घटनायें तो चली श्रा रही हैं शुरू से। श्री प्रकाशवीर शास्त्री : क्या उन में कोई वृद्धि हुई है ?

श्री दिनश सिंह: कोई ऐसी खास वृद्धि तो हमारे ख्याल में नहीं ग्रायी है लेकिन ग्राप ने जो दूसरा प्रश्न पूछा सेना के बारे में, तो इस सदन को पहले कई मरतवा यह बताया जा चुका है कि सीमा के कुछ स्सि हमारी सेना के श्रापरेशनल केयर में हैं।

श्री प्रकाशबीर शास्त्री: क्या मैं जाब सकता हूं कि सीमा पर जो इस प्रकार की घट-नाग्रों की वृद्धि होती चली जा रही है उस का एक कारण यह भी है कि राजस्थान और पंजाब से लगती हुई जो पाकिस्तान की सीमा है वहां पाकिस्तान ने सड़कें ग्रादि बना ली हैं ग्रीर पहले से ग्रीधल फौजें पड़ाव ग्रादि डालने ग्रारम्भ कर दिये हैं। यदि हो, तो यह किस क्षेत्र में विशेष कर हैं और क्या सरकार इन की ग्रोर से जागरूक है?

श्री दिनेश सिंह: मैं ने ग्रभी ग्रजं किया कि कोई बहुत ज्यादा वृद्धि तो मारे ख्याल में नहीं ग्रायी है। यह तो एसी सीमा है जो कि पूरी तर से खुली हुई है, उस में कोई नैचुरल फंटियर नहीं है। इसलिये अक्सर एसी बातें हो जाती हैं जो ला एण्ड ग्रार्डर से सम्बन्ध रखती हैं, कभी कभी इघर से या उघर से श्रादमी जा कर जानवर ग्राद्धि उठा लाते हैं, और कुछ ग्रापसी झगड़े भा इस में ग्रा जाते हैं।

श्री प्रकाशवीर शास्त्री : मेरा सवाल दूसरा था ।

अध्यक्ष महोदय: उन का सवाल यह था कि क्या बार्डर पर सड़कें ही बनायी जा रही हैं या और तैयारियां भी की जा रही हैं और क्या सरकार इस तरफ ध्यान रख रही है कि ये जो सड़कें बनायी जा रही हैं या जो और चीजें की जा रही हैं ये किस गरज से की जा रहीं हैं ?

श्री प्रकाशवीर शास्त्री: भौर किस भोर ये सड़कें बनायी जा रही हैं?

श्री दिनेश सिंह: ये सड़कें वगैर हं जो बन रही हैं उन की ग्रीर हमारा व्यान है।

Shri N. R. Laskar: The hon. Prime Minister stated the other day that Pakistan is not showing immediate signs of coming to an agreement on border demarcation. In view of this and also in view of the fact that the Indo-Pakistan border talks are failing again and again, what positive steps are Government taking to assure a peaceful life to the border people?

Mr. Speaker: I could not follow it fully. If he has, he might answer.

Shri Dinesh Singh: I am afraid I have not also followed it fully. He was referring to some statement by the hon. Prime Minister saying that they are not arriving at a peaceful settlement of the border problem. Is that the question?

Shri N. R. Laskar: The hon. Prime minister stated the other day that Pakistan is not showing immediate signs of coming to an agreement on the border demarcation question. In view of this and also in view of the fact that the Indo-Pakistan border talks have been failing again and again, what positive steps are Government taking to assure a peaceful life to the people living in the border areas like Laitatilla in Cachar district?

Shri Jawaharlal Nehru: I did not state that Pakistan has not been very responsible in regard to the settlement of border disputes. Something happens. Then sometimes they meet, officials on either side. There are petty disputes. Sometimes they meet and do come to an agreement; sometimes, they do not, and the dispute hangs for a long time.

As for what steps we are taking, we are taking the normal steps we can to protect our border.

श्री प० ला० बारूपाल: माननीय मंत्री जी ने श्रभी यह बतलाया कि गित्स्तान की ग्रीर सड़कें ग्रादि बनायी जा रही हैं, उनकी ग्रीर उनका घ्यान हैं। लेकिन में जानना चाहता हूं कि हमारी सीमा पर जो कमजोरी है उस ग्रीर भो घ्यान दिया जा रहा है या नहीं ग्रीर ग्रपनो तरफ से भो मड़कें ग्रादि बनायो जा रहा हैं या नहीं श्रीर दूसरी तैयारी भी हो रही है या नहीं!

श्री जवाहरलाल नेहरू: एक खास संस्था है बार्डर रोड्स श्रारगेनाइजेशन, जिस्तो मेरा खयाल है १६०० मील सड़कों बना लो हैं श्रीर जोरों से बना रहा है।

Shri Tyagi: In view of the reported cases of fifth column activities on this side of the border, have Government reinforced their intelligence set-up in that area?

Shri Jawaharlal Nehru: Which border?

Shri Tyagi: The border where these fifth column activities are reported to be going on. Have Government reinforced their intelligence branch?

Shri Jawaharlal Nehru: The intelligence branch is functioning in various places, I can hardly say in what places. It would not be proper for me to declare where the intelligence people are sitting and working, but they are responsible for this, and I believe they are functioning fairly effectively.

Shri Sham Lal Saraf: May I know if Government is aware of raids that have taken place in the Akhnoor and Chamb areas in Jammu and Kashmir and the consequent loss of life and property? May I know if all that will be listed when this information is collected?

Shri Dinesh Singh: I could not give off-hand details about this particular area, but we are taking steps.

Shri Harish Chandra Mathur: The Prime Minister referred to the Border Roads Organisation. May I know if he is aware that there is no activity of this organisation so far as Rajasthan is concerned, and that Pakistani people could come right up to 40 or 50 miles without anybody knowing anything? May I know whether any notice has been taken of it by the Prime Minister, because the question by Shri Barupal was in respect of Rajasthan and in his reply he referred to the Border Roads Organisation?

Shri Jawaharlal Nehru: I do not think the Border Roads Organisation functions as yet in the Rajasthan border.

Shri Hem Barua: May I know if the attention of Government is drawn to a report in the London Daily Express to the effect that 10,000 guerrilas composed of Kashmiri refugees in Pakistan are ready to attack Kashmir conjointly with Red China, and if so, may I know whether Government have been able to evaluate the extent of collusion between Pakistan and China, and may I know whether....

Mr. Speaker: Not so many may-I-knows.

Shri Hem Barua: It is the same question.....Government are aware of the fact....

Mr. Speaker: Only one may-I-know may be there.

Shri Hem Barua:..that China is also reconnoitring our border conjointly with Pakistan? These two things are mixed up.

Shri Jawaharlal Nehru: We are not aware of all that the hon. Member has said, but we are aware that some such things are happening.

Shri Hem Barua: He has not replied to my question. "Some such things are happening"—it is so vague

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and so off the mark that we who are under-developed intellectually, feel in a tight corner, in a very complication position, to understand it.

Shri Tyagi: That shows the awareness of the Government.

Shri Hem Barua: May I request the Prime Minister to elucidate his answer.

Mr. Speaker: If it is a conflict between the intellectual levels, I cannot be a judge.

Shri Hari Vishnu Kamath: We could not hear the answer. What did he say? Government is not aware?

Mr. Speaker: Government is not aware of all the facts that the hon. Member has brought to its notice, but Government is aware of many things that are happening there.

Shri Ranga: Let us hope that Government will take note of the facts given in the package question.

May I ask the Prime Minister whether any efforts are being considered, or at least would be considered, to see that these hundreds of miles of the border that we have between Pakistan and ourselves on the Rajasthan side—Jaisalmer, Bikaner and a large part of Gujarat—will be properly protected and the necessary forces will be kept there in order to be vigilant and see what is happening and that no incursions take place from Pakistan?

Shri Jawaharlal Nehru: I just said that the Border Roads Organisation does not function in Rajasthan. That did not mean that roads are not being built there. That particular organisation was constituted chiefly for the Himalayan region, and they have done well. In regard to the Rajasthan border, we are very much aware of what the hon. Member said in regard to giving protection. The trouble in Rajasthan is almost entirely either dacoits coming over and going or some animals being taken over.

Shri Hem Barua: Sir, on a point of order. On a previous occasion the

Prime Minister was pleased to inform us that there was some sort of a collusion between Pakistan and China. Today, he has not thrown any light on that and the information that I have gathered from him from what he has stated is that he is not in the know of things....

Shri D. C. Sharma: What is this?

Mr. Speaker: Unless I know how can I tell the hon. Member what this is.

Shri D. C. Sharma: He put a question and now he is explaining it.

Mr. Speaker: He ought to be concerned only with the question that Prof. Ranga put. Prof. Ranga put a question and that has been answered. Is there any point of order on that question?

Shri Hem Barua: No, Sir.

Mr. Speaker: We have long passed the stage he is referring to. Shri Bade. Point of order can be raised on something just before the House and not about something that we have passed.

Shri Hem Barua: The question is about Pakistan relations, Sir. May I ask a clarification? I want to know whether you break it up into bits or compartments like that and whether you do not take the question as a whole.

Mr. Speaker: We cannot go back. We have passed that stage and we should proceed further and not recede. He put a question. It was answered. There was no point of order raised at that moment. Now, Shri Ranga put a question and that also has been answered. I have called Shri Bade. Now, he stands up and says that there is a point of order in respect of a supplementary that he put a long time ago.

Shri Hem Barua: It takes a little time to arrange ideas in my mind.

Mr. Speaker: It might be fresh in his mind but I have passed it long ago.

श्री बड़े: क्या यह सच है कि पाकिस्तान ने श्रासाम बार्डर पर श्रीर बंगाल की तरफ ट्रचिज खोद दी हैं श्रीर वे ट्रैंचिज श्रव भी कायम हैं श्रीर इससे श्रासाम में श्रीर उस बार्डर पर काफी श्रशान्तता श्रीर भयानकता छाई हुई है ? क्या शासन ने पाकिस्तान को इन ट्रैंचिज के बारे में कुछ लिखा हुआ है ?

श्री जवाहरताल नेहरू: जी हां। किसी कद्र यह सच है कि ट्रैंचिज खोदी गई हैं उघर से ग्रौर हमने उनको लिखा है ग्रौर उनकी तवज्जह इस तरफ दिलाई है।

Labour Laws in Goa

*562. Shri S. M. Banerjee: Will the Prime Minister be pleased to state:

- (a) whether it is a fact that all the Labour Laws have not yet been enforced in Goa;
- (b) whether a strike of Port and Dock workers took place in May, 1963;
- (c) if so, whether any settlement was reached; and
 - (d) the terms of settlement?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) A statement is laid on the Table of the House. [Placed in Library, see No. LT-1677/63].

- (b) to (d). The strike of the Dock workers began on the 23rd May and ended on 3rd June 1963. The main terms of the agreement reached are:
 - (i) the Workers' Union to accept the Dock Labour Pool Scheme, (ii) Modifications to be achieved by mutual discussions, (iii) the system of Mukkadams to be abolished forthwith, (iv) there will be no retrenchment of workers in employment for 3 months prior to 31st March, 1963, (v) no victimisation for participation in the strike, (vi) workers

arrested for breach of Defence of India Order to be released except those arrested for acts of violence and breach of public order, (vii) until final settlement and during period of negotiation the Pool will be under the supervision and control of an officer designated by Government.

Shri S. M. Banerjee: May I know whether the agreement has been implemented?

Shrimati Lakshmi Menon: The matter has been referred to the tribunal and it will be implemented.

Shri S. M. Banerjee: From the statement it appears that certain labour laws are being drafted by the Ministry of Law for being made applicable to Goa, that is, Employees Provident Fund Act, 1952, etc. I want to know when those things are likely to be drafted and implemented.

Shrimati Lakshmi Menon: I cannot give the exact date but as soon as the Labour Ministry finishes with it, it will be issued in the form of a regulation by the Government.

Dr. Gaitonde: The other day, a Bill was passed here—The Iron Ore Mines Labour Welfare Cess Act, and in view of the fact that the condition of the workers in Goa is not better than that in any other place, may I know when this Act is going to be extended to Goa?

Shrimati Lakshmi Menon: hon. Member refers to the statement that has been laid on the Table of the House, he will find what are the categories of laws which are extended and what are those laws which are under the consideration of the Goa Administration and waiting recommendation, and what are those others which are being considered by the Government to be included in the regulations. The difficulty is we have no machinery for implementation of all the laws and as soon as the proper machinery is created, they will be extended to them.